

Increase in Incidence of Goitre in Bihar

*16. SHRI RAMASHRAY PRASAD SINGH :

DR. G. VIJAYA RAMA RAO :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the results of a survey conducted by the Nutrition Foundation of India in Bihar revealing that the incidence of goitre is rising in Bihar as reported in the Times of India dated 1 July, 1986 ; and

(b) if so, what effective steps are being taken to contain this disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) According to surveys conducted by the Central Goitre Survey Team, and State Health authorities, the following districts in Bihar have been identified as goitre endemic :—

1. East Champaran
2. West Champaran
3. Saharsa
4. Madhepura
5. Purnea
6. Palamau
7. Dumka
8. Godda
9. Deeghar
10. Sahebganj
11. Katihar
12. Saran
13. Muzaffarpur
14. Darbhanga
15. Madhubani
16. Sitamarhi
17. Ranchi
18. Gonda
19. Lohardega

The Government of Bihar have issued a Notification banning the sale of salt other

than iodised salt in these 19 districts, under the Prevention of Food Adulteration Act. Iodised salt is being supplied to these goitre endemic districts to contain goitre and other iodine deficiency disorders.

In addition, the Government of India have also launched a scheme of iodization of entire edible salt in the country in a phased manner to be completed by 1992 under the National Goitre Control Programme.

Demands of Delhi University Teachers and Non-Teaching Staff

*17. SHRI C. JANGA REDDY :
DR. A.K. PATEL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the follow-up action taken on each of the demands of the Delhi University Teachers' Association after the withdrawal of the strike on 25 February, 1986 ;

(b) whether the University Grants Commission received certain demands from the Delhi University and College Karamchari Union also ; and

(c) if so, the details thereof and Government's reaction to each one of these?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) The UGC has released Rs. 71.25 lakhs to various colleges who have sent complete proposals against the Rs. 6.0 crore housing scheme. In addition, the Commission has agreed to the Delhi University utilising Rs. 4.0 crores from its Provident Fund accumulations for construction of houses. The Commission will refund this amount with interest to the University. The provision for house building advances to the employees of the University and its Colleges has been increased to Rs. 1.0 crore annually. Selection Grade Lecturers stagnating at the maximum of their Scale of pay of Rs. 1900/1 for two years or more have been sanctioned an additional increment equal to the rate of the last increment drawn by them as personal pay. The payment of bonus to this teaching staff as per terms and conditions